

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 108**  
**(IB)/3280(ND)2019**

**IN THE MATTER OF:**

Dinesh Sanitary Store	...	Applicant
Vs.		
M/s Oasis Buildmart (India) Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 16.07.2021**

**Coram:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

None present at the time of virtual hearing in the matter.

In the interest of justice matter adjourned to **25.08.2021.**

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N PRASAD**  
**MEMBER (JUDICIAL)**